

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA Nos. 130/2015, 130/2016 & 76/c-1/2016

IN

CP No.49/ND/2015

RT CP No.200/Chd/Hry/2017

In the matter of

Shri Rajat Kumar Bhalotia & Anr.

.....Petitioners

Vs.

M/s Sai Tech Madicare Pvt. Ltd. & Ors.

.....Respondents

Present: Mr. Deepak Kapoor, Advocate for petitioners.
Mr.Vaibhav Sahni, Advocate for respondents.

Due to paucity of time, the matter could not be taken up today.

List the matter on 13.11.2017.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

October 09, 2017.

subbu